

## The Uttar Pradesh Prohibition of Smoking (Cinema Houses) (Amendment) Act, 1979

Act 14 of 1979

Keyword(s): Prohibition of Smoking, Cinema House

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## THE UTTAR PRADESH PROHIBITION OF SMOKING (CINEMA HOUSES) (AMENDMENT) ACT, 1979

[U. P. ACT NO. 14 OF 1979]

[\*Authoritative English Text of the Uttar Pradesh Dhumrapan Nishedh (Cinemaghar) (Sanshodhan) Adhiniyam, 1979 (U. P. Adhiniyam Sankhya 14 of 1979).]

(As passed by the Uttar Pradseh Legislature)

AN

ACT

to amend the Uttar Pradesh Prohibition of Smoking (Cinema Houses) Act, 1952

It is hereby enacted in the Thirtieth Year of the Republic of India as follows:—

1. This Act may be called the Uttar Pradesh Prohibition of Smoking (Cinema Houses) (Amendment) Act, 1979.

2. In section 3 of the Uttar Pradesh Prohibition of Smoking (Cinema Houses) Act, 1952 hereinafter referred to as the principal Act, the following Explanation shall be inserted, namely:—

"Explanation—The prohibition under this section shall apply also to the period of any break or interval in any one demonstration or exhibition but shall not apply to the period between two separate demonstrations or exhibitions of a cinematographic film or dramatical or musical performance."

3. In section 4 of the principal Act, in sub-section (1), for the words "any person found smoking during any such demonstration or exhibition as is referred to in section 3", the words "any person found smoking in contravention of the provisions of section 3" shall be substituted.

Short title.

Amendment of section 3 of U.P. Act no. 30 of 1952.

Amendment of section 4.

\*(For Statement of Objects and Reasons, please see Uttar Pradesh Gazette, Extraordinary, dated December 31, 1978.)

(Passed in Hindi by the Uttar Pradesh Legislative Council on March 23, 1979 and by the Uttar Pradesh Legislative Assembly on May 5, 1979.)

(Received the assent of the Governor on May 21, 1979) under article 200, of the Constitution of India and was published in Part I (a) of the Legislative Supplement of the Uttar Pradesh Gazette Extraordinary, dated May 25, 1979.

10 paise